

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2823
TO BE ANSWERED ON 2ND DECEMBER, 2016**

BALANCED DIET

**2823. SHRI KALYAN BANERJEE:
SHRI VENKATESH BABU T.G.:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government proposes to provide technical and medical support to the children and women in the remote villages of the country to tackle malnutrition and if so, the details thereof;
- (b) whether the Government/Food Safety and Standards Authority of India (FSSAI) has proposed to send a list of negative foods to strike off from the school canteens;
- (c) if so, the details thereof; and
- (d) the time by which the above proposal is likely to be implemented?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a): The Government of India is providing support for management of malnutrition among women and children through Integrated Child Development Scheme (ICDS), under the National Health Mission (NHM), 965 Nutritional Rehabilitation Centres (NRCs) have been established in different parts of the country for managing severe malnourished children with medical complications.

(b) to (d): The Central Advisory Committee of Food Safety and Standard Authority of India (FSSAI) has developed a draft “Guidelines for making available Wholesome and Nutritious Food to School Children”. The draft guidelines suggests creation of a canteen policy and school health education programmes to make students and parents aware of the ill-effects of unhealthy food habits. The FSSAI Draft Guidelines proposes to restrict sale or availability of food which are high in fat, salt or sugar content within 50 metres of schools' premises. The draft Guidelines would be converted into regulation in due course after following the prescribed process of inviting comments.

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